

THE HIGH COURT OF KERALA

Kochi : 682 031

Date : 5.2.2020

PROCEEDINGS

High Court Establishment – Allocation of work and delegation of powers to the post of Registrar (Recruitment & Computerisation), High Court - orders issued.

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- Read:-
- 1) High Court Proceedings No.A5-59137/2009 dated 10.1.2012
 - 2) High Court Proceedings No.A1-111314/2016/A5 (1) to (3) dated 14.09.2017
 - 3) High Court Proceedings No.A5-21648/2015 dated 8.1.2018
 - 4) High Court Proceedings No.A5-44166/2019 dated 4.6.2019
 - 5) Minutes of the meeting of the Committee for fixing the job specifications of staff of the High Court held on 05.08.2019
 - 6) Minutes of the Full Court meeting held on 19.12.2019.

ORDER NO.A5 – 44166/2019 (3)

In modification of the High Court proceedings read above, the Honourable the Chief Justice is pleased to delegate the following powers to the Registrar (Recruitment & Computerisation), High Court with immediate effect:-

1. Implementation of e-Court Project in the subordinate judiciary.
2. Computerisation in the High Court.
3. Purchase and distribution of computers & hardware for the subordinate judiciary under e-Court Project.
4. Recruitment to all the posts (permanent & temporary) in the High Court Service
5. Data Updation – dealt with by D-II section
6. Data Updation – dealt with by E section.
7. Advocates Welfare Fund – dealt with by D-I section.
8. Compassionate Employment Scheme and other success scheme relating to Gazetted & non-Gazetted employees of Subordinate Courts.
9. Yearly review / monthly progress report of representation of SC/ST of Subordinate Judiciary.
10. Matters related to reporting of vacancies for direct recruitment of non-Gazetted employees of the Subordinate Courts with the Public Service Commission.

(By Order)


K.Haripal
Registrar General

(p.t.o.)

To

The Accountant General (A & E), Kerala, Thiruvananthapuram.
The Registrar (Subordinate Judiciary), High Court.
The Director of the Kerala Judicial Academy, Athani.
The Additional Director of the Kerala Judicial Academy, Athani.
The Registrar (Finance), High Court.
The Registrar (Administration), High Court.
The Additional Registrar (General Administration), High Court.
The Joint Registrars, High Court.
The Deputy Registrars, High Court.
The Deputy Director, Kerala Judicial Academy, Athani.
The Private Secretary to the Chief Justice, High Court.
The Protocol Officer, High Court.
The Public Relations Officer, High Court.
The Finance Officer, High Court.
The Assistant Director, Kerala Judicial Academy, Athani.
The Assistant Registrars and the Chief Librarian, High Court.
The Court Officer to the Chief Justice, High Court.
The Additional Public Relations Officer, High Court.
The Librarian, Kerala Judicial Academy, Athani.
The Private Secretaries to the Judges, High Court.
The Security Officer, High Court.
The Assistant Engineer, High Court.
The Superintendent (Vehicles), High Court.
The Confidential Assistants to the Registrars, High Court.
All Sections, High Court.
The Notice Board, High Court (3 copies).
The Admn. Records Section, High Court (2 copies).
The File / Stock File.

Copy submitted to:- The Honourable Judges.